



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ४, अंक ८०(२)]

बुधवार, नोव्हेंबर २८, २०१८/अग्रहायण ७, शके १९४०

[पृष्ठे २८, किंमत : रुपये २७.००

असाधारण क्रमांक १५७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Bill, 2018 (L. A. Bill No. LXXV of 2018), introduced in the Maharashtra Legislative Assembly on the 28th November 2018, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. LXXV OF 2018.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2019.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2019; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Short title. Act, 2018.

(१)

Withdrawal of
Rs.
2,03,26,45,59,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2018-
2019.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty thousand three hundred twenty six crores, forty five lakhs, fifty nine thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2019, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2019.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-2	Elections	2015, Elections	26,00,00,000	...	26,00,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services 2059, Public Works 2070, Other Administrative Services 2075, Miscellaneous General Services	1,08,59,27,000	...	1,08,59,27,000
A-5	Social Services	2216, Housing 2235, Social Security and Welfare 2250, Other Social Services 2251, Secretariat-Social Services	42,00,00,000	...	42,00,00,000
A-6	Information and Publicity	2220, Information and Publicity	14,00,00,000	...	14,00,00,000
Total-General Administration Department			1,90,59,27,000	...	1,90,59,27,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police. 2070, Other Administrative Services	17,26,42,000	...	17,26,42,000
B-2	State Excise	2039, State Excise	84,06,000	...	84,06,000
B-3	Transport Administration	2041, Taxes on Vehicles	2,53,61,00,000	...	2,53,61,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2415, 2551, Hill Areas			
			27,46,62,58,000	...	27,46,62,58,000
		Total-Revenue and Forests Department.			
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			
D-3	Agriculture Services	2401, 2402, 2415, Crop Husbandry Soil and Water Conservation Agricultural Research and Education	1,30,50,50,000	...	1,30,50,50,000
D-4	Animal Husbandry	2403, Animal Husbandry	48,70,68,000	...	48,70,68,000
D-5	Dairy Development	2404, Dairy Development	3,06,35,40,000	...	3,06,35,40,000
D-6	Fisheries	2405, Fisheries	3,16,00,000	...	3,16,00,000
D-7	Secretariate and Other Economic Services	2702, 3451, Minor Irrigation Secretariat-Economic Services	10,00,000	...	10,00,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	4,88,82,58,000	...	4,88,82,58,000
		School Education and Sports Department.			
E-1	Interest Payments	2049, Interest Payments	...	1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
E-2	General Education	2202, General Education	1,000	...	1,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat-Social Services	52,35,88,000	...	52,35,88,000
Total-School Education and Sports Department.			52,35,89,000	1,000	52,35,90,000
Urban Development Department.					
F-2	Urban Development and Other Advance Services	2053, District Administration. 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges	2,20,50,00,000	...	2,20,50,00,000
F-3	Secretariat and Other Social Services	2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services 3475, Other General Economic Services	23,90,000	...	23,90,000
F-4	Compensation and Assignments to Local Bodies and Panchayat Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayat Raj Institutions	1,80,00,00,000	...	1,80,00,00,000
Total-Urban Development Department.			4,00,73,90,000	...	4,00,73,90,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Finance Department.					
G-2	Other Fiscal and Miscellaneous Services	2070, 2075,	80,00,000	...	80,00,000
G-3	Interest Payment and Debt Servicing	2048, 2049,	...	1,000	1,000
G-6	Pensions and Other Retirement Benefits	2071,	25,00,00,000	...	25,00,00,000
G-7	Social Security and Welfare	2235,	16,30,00,000	...	16,30,00,000
Total-Finance Department.			42,10,00,000	1,000	42,10,01,000
Public Works Department.					
H-3	Housing	2216,	75,00,00,000	...	75,00,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, 2202, 2203, 2205, 2210, 2217, 2230, 2403, 2405,	66,00,00,000	...	66,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Public Works Department.	75,66,00,000	...	75,66,00,000
		Water Resources Department.			
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2701, Major and Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research	3,01,50,000	...	3,01,50,000
		Total-Water Resources Department.	3,01,50,000	...	3,01,50,000
		Law and Judiciary Department.			
J-1	Administration of Justice	2014, Administration of Justice	19,25,11,000	20,17,91,000	39,43,02,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services	10,00,00,000	...	10,00,00,000
		Total-Law and Judiciary Department.	29,25,11,000	20,17,91,000	49,43,02,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Industries, Energy and Labour Department.					
K-3	Stationary and Printing	2057, 2058,	20,00,000	...	20,00,000
K-6	Energy	2801, 2810,	22,22,00,00,000	...	22,22,00,00,000
K-7	Industries	2851, 2852, 2853,	10,20,00,00,000	...	10,20,00,00,000
			Total-Industries, Energy and Labour Department.		32,42,20,00,000
Rural Development Department.					
L-2	District Administration.	2053,	28,52,59,000	...	28,52,59,000
			Total-Rural Development Department.		28,52,59,000
Food, Civil Supplies and Consumer Protection Department.					
M-2	Food, Storage and Warehousing	2408,	34,48,00,000	...	34,48,00,000
M-3	Secretariat and Other Economic Services	3451, 3475,	2,30,50,000	...	2,30,50,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Total-Food, Civil Supplies and Consumer Protection Department.			36,78,50,000	...	36,78,50,000	
Social Justice and Special Assistance Department.						
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2225, 2235, 2801,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	12,28,50,00,000	...	12,28,50,00,000
Social Security and Welfare Power						
Total-Social Justice and Special Assistance Department.			12,28,50,00,000	...	12,28,50,00,000	
Planning Department.						
O-1	District Administration.	2053,	District Administration.	50,00,00,000	...	50,00,00,000
O-3	Rural Employment	2505,	Rural Employment	80,00,00,000	35,00,00,000	1,15,00,00,000
O-7	Secretariat-Economic Services	3451,	Secretariat-Economic Services	10,00,00,000	...	10,00,00,000
O-9	Census, Surveys and Statistics	3454,	Census, Surveys and Statistics	58,65,000	...	58,65,000
O-26	District Plan-Pune	2202, 2203, 2204, 2205, 2210,	General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
O-32	District Plan-Solapur		7,000	...	7,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-34	District Plan-Kolhapur		1,000	...	1,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-50	District Plan-Parbhani		1,000	...	1,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
			Rs.	Rs.	Rs.
			1,40,58,75,000	35,00,00,000	1,75,58,75,000
		Total-Planning Department.			
			Rs.	Rs.	Rs.
		Housing Department.			
Q-2	Other Administrative Services	2070,	2,50,00,000	...	2,50,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Housing Department.	2,50,00,000	...	2,50,00,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health	9,87,01,23,000	...	9,87,01,23,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department.	9,87,01,23,000	...	9,87,01,23,000
		Medical Education and Drugs Department.			
S-3	Secretariat-Social Services	2251, Secretariat-Social Services	1,29,30,000	...	1,29,30,000
		Total-Medical Education and Drugs Department.	1,29,30,000	...	1,29,30,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2202, General Education	2,16,15,23,000	...	2,16,15,23,000
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2702, Minor Irrigation			
		2801, Power			
		2852, Industries			
		3054, Roads and Bridges			
		3055, Road Transport			
		Total-Tribal Development Department.	2,16,15,23,000	...	2,16,15,23,000
		Environment Department.			
U-3	Secretariat-Social Services	2251, Secretariat-Social Services	7,32,000	...	7,32,000
U-4	Ecology and Environment	3435, Ecology and Environment	12,40,72,000	...	12,40,72,000
		Total-Environment Department.	12,48,04,000	...	12,48,04,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (१)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Co-operation, Marketing and Textiles Department.					
V-2	Co-operation.	2070, Other Administrative Services	2,81,38,01,000	...	2,81,38,01,000
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department.	2,81,38,01,000	...	2,81,38,01,000
Higher and Technical Education Department.					
W-1	Interest Payments	2049, Interest Payments	...	57,36,71,000	57,36,71,000
W-2	General Education	2202, General Education	2,84,62,03,000	...	2,84,62,03,000
W-3	Technical Education.	2203, Technical Education.	1,80,24,80,000	...	1,80,24,80,000
W-4	Art and Culture	2205, Art and Culture	5,000	...	5,000
		Total-Higher and Technical Education Department.	4,64,86,88,000	57,36,71,000	5,22,23,59,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Women and Child Development Department.			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	2,65,77,12,000	...	2,65,77,12,000
		Total-Women and Child Development Department.	2,65,77,12,000	...	2,65,77,12,000
		Water Supply and Sanitation Department.			
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	4,14,80,00,000	...	4,14,80,00,000
		Total-Water Supply and Sanitation Department.	4,14,80,00,000	...	4,14,80,00,000
		Skill Development and Entrepreneurship Department			
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services	65,00,00,000	...	65,00,00,000
		Total-Skill Development and Entrepreneurship Department	65,00,00,000	...	65,00,00,000
		Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	6,30,00,000	...	6,30,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Total-Maharashtra Legislature Secretariat			6,30,00,000	...	6,30,00,000
Tourism and Cultural Affairs Department.					
ZD-1	Secretariate and Other Social Services	2070, 2220, 2251, Secretariat-Social Services	1,000	...	1,000
ZD-2	Art and Culture	2205, Art and Culture	10,65,00,000	...	10,65,00,000
ZD-4	Tourism	3452, Tourism	1,29,80,00,000	...	1,29,80,00,000
Total-Tourism and Cultural Affairs Department.			1,40,45,01,000	...	1,40,45,01,000
Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department					
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	7,02,06,00,000	...	7,02,06,00,000
Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department			7,02,06,00,000	...	7,02,06,00,000
Total-A-Expenditure on Revenue Account			1,26,90,37,24,000	1,12,54,64,000	1,28,02,91,88,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
School Education and Sports Department.					
E-4	Capital Outlay on Education, Sports, Art and 4202, Culture	Capital Outlay on Education, Sports, Art and Culture	1,50,00,00,000	...	1,50,00,00,000
		Total-School Education and Sports Department.	1,50,00,00,000	...	1,50,00,00,000
Urban Development Department.					
F-5	Capital Expenditure on Social Services	4217, 5475,	5,00,00,00,000	...	5,00,00,00,000
F-7	Loans for Urban Development	6217,	3,20,00,00,000	...	3,20,00,00,000
		Total-Urban Development Department.	8,20,00,00,000	...	8,20,00,00,000
Finance Department.					
G-9	Public Debt and Inter State Settlement	6003, 6004, 7810,	...	1,000	1,000
		Total-Finance Department.	...	1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Public Works Department.					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054,	20,59,55,02,000	...	20,59,55,02,000
	Capital Outlay on Housing				
	Capital Outlay on Flood Control Projects				
	Capital Outlay on Roads and Bridges				
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4217, 4225, 4235, 4250, 4405,	67,82,83,000	...	67,82,83,000
	Capital Outlay on Public Works				
	Capital Outlay on Education, Sports, Art and Culture				
	Capital Outlay on Medical and Public Health				
	Capital Outlay on Urban Development				
	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.				
	Capital Outlay on Social Security and Welfare				
	Capital Outlay on Other Social Services				
	Capital Outlay on Fisheries				
H-9	Capital Outlay on Removal of Regional Imbalance	4202, 4210, 4250,	1,00,02,000	...	1,00,02,000
	Capital Outlay on Education, Sports, Art and Culture				
	Capital Outlay on Medical and Public Health				
	Capital Outlay on Other Social Services				
Total-Public Works Department.			21,28,37,87,000	...	21,28,37,87,000
Water Resources Department.					
I-5	Capital Expenditure on Irrigation	4402, 4701, 4702, 4711, 4801,	30,51,29,72,000	...	30,51,29,72,000
	Capital Outlay on Soil and Water Conservation				
	Capital Outlay on Major and Medium Irrigation				
	Capital Outlay on Minor Irrigation				
	Capital Outlay on Flood Control Projects				
	Capital Outlay on Power Projects				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Total-Water Resources Department.			30,51,29,72,000	...	30,51,29,72,000
Industries, Energy and Labour Department.					
K-10	Capital Outlay on Other Industries	4875,	Capital Outlay on Other Industries	10,00,00,000	10,00,00,000
K-11	Capital Expenditure on Energy.	4801, 6801,	Capital Outlay on Power Projects Loans for Power Projects	69,00,00,000	69,00,00,000
Total-Industries, Energy and Labour Department.			79,00,00,000	...	79,00,00,000
Planning Department.					
O-10	Capital Outlay on Other Rural Development	4515,	Capital Outlay on Other Rural Development Programmes.	67,93,82,000	67,93,82,000
		5452,	Capital outlay on Tourism		
O-27	District Plan-Pune	4059,	Capital Outlay on Public Works	1,000	1,000
		4210,	Capital Outlay on Medical and Public Health		
		4216,	Capital Outlay on Housing		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes.		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-33	District Plan-Solapur	4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	3,000	...	3,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
4406, Capital Outlay on Forestry and Wild Life					
4515, Capital Outlay on Other Rural Development Programmes.					
4702, Capital Outlay on Minor Irrigation					
4851, Capital Outlay on Village and Small Industries.					
5054, Capital Outlay on Roads and Bridges					
6217, Loans for Urban Development					
6250, Loans for Other Social Services					
O-35	District Plan-Kolhapur	4059, Capital Outlay on Public Works	1,000	...	1,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4711, 5054, 6217, 6250, 6851,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.		
			Total-Planning Department.	67,93,87,000	67,93,87,000
			Public Health Department.		
R-3	Capital Outlay on Medical and Public Health	4210,	Capital Outlay on Medical and Public Health	37,18,77,000	37,18,77,000
			Total-Public Health Department.	37,18,77,000	37,18,77,000
			Medical Education and Drugs Department.		
S-4	Capital Outlay on Medical and Public Health	4210,	Capital Outlay on Medical and Public Health	1,07,09,68,000	1,07,09,68,000
			Total-Medical Education and Drugs Department.	1,07,09,68,000	1,07,09,68,000
			Tribal Development Department.		
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, 4202, 4210,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health	2,00,00,05,000	2,00,00,05,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation			
		4701, Capital Outlay on Major and Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		Total-Tribal Development Department.	2,00,00,05,000	...	2,00,00,05,000
		Co-operation, Marketing and Textiles Department.			
V-3	Capital Expenditure on Social Services	4425, Capital Outlay on Co-operation	5,01,40,00,000	...	5,01,40,00,000
		4435, Capital Outlay on Other Agricultural Programmes			
		4851, Capital Outlay on Village and Small Industries.			
		5475, Capital Outlay on Other General Economic Services			
V-5	Capital Expenditure on Economic Services	6216, Loans for Housing.			
		6425, Loans for Co-operation			
		6851, Loans for Village and Small Industries.			
		6860, Loans for Consumer Industries.			
		7475, Loans for Other General Economic Service	4,00,00,000	...	4,00,00,000
		Total-Co-operation, Marketing and Textiles Department.	5,05,40,00,000	...	5,05,40,00,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2018-19.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	1,28,02,91,88,000
(b) Capital Expenditure . .	75,23,53,71,000
Total . .	2,03,26,45,59,000

Mumbai,
Dated the 28th November 2018.

SUDHIR MUNGANTIWAR,
Minister for Finance.